Annexure-6

Name of the corporate debtor: AK EDU TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 03.05.2023
In accordance with Section 25(2) (e), IBC,2016
List of operational creditors (Employees)

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Remarks, if any	Amount of claim not admitted	Amount of claim under verification	Amount of any mutual contingent dues, that claim may be set-	Amount of contingent claim	% of voting share in CoC, if applicable	Whether share in CoC, related party? if applicable	Nature of claim	Amount of claim admitted (₹)	Amount claimed (₹)	Date of receipt	Name of employee	authorised representative, if any	SI. No.
			Amount of			f claim admitted	Details of cl		n received	Details of claim received		Name of	

